

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.189/252/HDB/2018
NAME OF THE COMPANY	Capstone Construction Pvt Ltd
NAME OF THE PETITIONER(S)	Capstone Construction Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Siri Preethi	Adv		
A. Sandhya Rani	Adv	9966775282	Ab

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Ms.D.Siri Preethi & Ms.A.Sandhya Rani, Learned Counsels for the Petitioner.

Interim Orders are passed by separate order. Post the case on 28.03.2018.

Member (T)

Member (J)